

Missing persons in Rajasthan

†75. SHRI ASHK ALI TAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons, men, women, boys and girls separately went missing in Rajasthan during the last three years;

(b) out of above, the number of persons who have been found and reunited to their families; and

(c) the number of persons who are still untraceable at present and the details of the action being taken to find them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) (a) to (c) As per the available information, the details of number of persons, men, women, boys and girls traced/untraced in the State of Rajasthan are given in Statement. (See below).

As per Seventh Schedule, 'Police' and 'Public Order' are State subjects under the Constitution, and as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crimes, including crimes against women and children, lies with the State Governments and Union Territory Administrations. However, the Union Government attaches highest importance to the matter of prevention and control of crime against women and children. Ministry of Home Affairs has issued an Advisory on missing children on 31st January, 2012 to all the State Governments/UT Administrations.

† Original notice of the question was received in Hindi

Statement

Details of number of persons, men, women, boys and girls traced/untraced in the State of Rajasthan

	Missing						Traced						Untraced					
	Children			Adult			Children			Adult			Children			Adult		
	Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total
2009	1248	1483	2731	1812	2566	4378	1044	1179	2223	1349	1981	3330	204	304	508	463	585	1048
2010	1541	1951	3492	2316	3206	5522	1268	1574	2842	1726	2483	4209	273	377	650	590	723	1313
2011	1635	2539	4174	2351	3952	6303	1306	2085	3391	1671	3043	4714	329	454	783	680	909	1589
2012*	321	494	815	486	961	1447	176	263	439	204	401	605	145	231	376	282	560	842

- Figures are upto May 2012.
- Source of information is State Crime Records Bureau, Rajasthan.